

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 419
Appeal No. 93/252/ND/2022

IN THE MATTER OF:

Mr. Gurucharan Singh Chandhok (Shareholder and Director ,Consortium Holdings Private Limited)	...	Applicant
Versus Registrar of Companies, Delhi &Ors.	...	Respondent

Order under Section 252.

Order delivered on 13.03.2023

Coram:

MR. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sushil Aggarwal, Adv.
For Income Tax Deptt : Mr. Prakhar Mani Tripathi, Proxy-Counsel

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
18.04.2023.

Sd/-
Court Officer